

दिल्ली स्थित राष्ट्रीय संचारी रोग संस्थान ने इस समस्या का अध्ययन करने और राज्य सरकार को सलाह देने के लिए बिहार में एक यूनिट खोल दिया है।

Expansion of Bhilai and Bokaro Steel Plants without Soviet Cooperation

*78. SHRIMATI PARVATHI KRISHNAN:

SHRI M. N. GOVINDAN NAIR:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have decided not to have Soviet co-operation for the further expansion of Bhilai and Bokaro Steel Plants;

(b) if so, the reasons thereof; and

(c) whether Government intend to have technical co-operation for the expansion of these two Plants from abroad?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK):

(a) No, Sir.

(b) Does not arise.

(c) Government has decided to be fully self reliant in the field of steel technology. Only if unavoidable, Government may consider having foreign technical co-operation.

Measures to check Population Explosion

*79. SHRI SHAMBHU NATH CHATURVEDI:
SHRI NIHAR LASKAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the measures Government have taken or propose to take to check and control population explosion in the country, short of compulsory sterilization of eligible couples?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): The Government

of India have reviewed the implementation of the Family Welfare Programme, specially in the light of the declared policy of the present Government to pursue the programme on a wholly voluntary basis.

Family Planning will be pursued vigorously and as an integral part of a comprehensive policy covering Education, Health, Maternity and Child Care, Family Welfare Women's rights and nutrition. The approach will be educational and wholly voluntary, but there will be no slacking of our efforts in the direction of achieving a reduction in the birth rate from the present level to a level of 30 per thousand by 1979 and 25 per thousand by 1984. All methods of contraception will be made available freely and people will be encouraged to adopt the method of their choice. Integration of Family Welfare Programme with Maternity and Child Health Schemes and Rural Health Schemes will be achieved for furthering voluntary acceptance of the small Family Norm. Involvement of voluntary organisations, Public Opinion Leaders and Local Bodies will be actively sought.

The revised approach to the Family Welfare Programme has also been discussed with the State Health Ministers at a Conference on 28-4-1977 and the Statement outlining the new approach is laid on the Table of the Sabha. [Placed in library. See No. LT-361/77].

Scrapping of Payment of Pension to former M.P.s.

*80. PROF. P. G. MAVALANKAR:
Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government propose to bring forward in the current Budget Session the legislation scrapping the

provision of payment of pension to former Members of Parliament; and

(b) if so, the salient features thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b). Representations have been received both for repealing the provisions regarding the granting of pension to ex-Members of Parliament and for liberalising them. The whole question is under consideration.

Construction of P & T Building at Sewagram

569. SHRI SANTOSHRAO GODE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a foundation stone of a Posts and Telegraphs Building was laid by his predecessor Shri Bahuguna at Sewagram;

(b) if so, the date of laying the foundation stone;

(c) the time by which the building will be completed; and

(d) the reasons for delay in completing the building?

THE MINISTER OF COMMUNICATIONS (SHRI GEORGE FERNANDES): (a) and (b). The foundation stone for a Post Office building at Sewagram was laid by Shri H. N. Bahuguna, the then Minister of Communications, on 4th August, 1973.

(c) The building is likely to be completed by the end of March, 1978.

(d) The Secretary of the Sewagram Ashram had offered the land for construction of the P.O. buildings. But, later on it was learnt that transfer of land to the P&T Department could not take place without a "no objection certificate" from the Charity-Commissioner, Bombay. The various

formalities for the transfer of land were completed and possession of land was taken over only in February, 1977.

घापात स्थिति के दौरान नमबन्दी कराने वाले व्यक्तियों की संख्या

570. श्री रामानन्द तिवारी : क्या स्वास्थ्य और परिवार कल्याण मन्त्री यह बताने की कृपा करेंगे कि :

(क) घापात स्थिति के दौरान राज्य स्तर पर कितने व्यक्तियों की जबरदस्ती नमबन्दी की गई; और

(ख) जबरन नमबन्दी के शिकार व्यक्तियों को किमी रूप में मुआवजा देने के सम्बन्ध में सरकार का क्या कार्यवाही करने का विचार है।

स्वास्थ्य और परिवार कल्याण मंत्री (श्री राज नारायण) : (क) अभी तक आंध्र प्रदेश, असम, नागालैण्ड, मिक्किम और त्रिपुरा राज्य सरकारों तथा अरुणाचल प्रदेश, दादरा नगर हवेली संघ शामिल क्षेत्र प्रशासनो में जानकारी प्राप्त हुई है और इन सभी में सूचित किया है कि उनके अधीन किसी भी व्यक्ति की जबरदस्ती नमबन्दी नहीं की गई। जेप राज्यों तथा संघ शामिल क्षेत्रों में जानकारी प्रतीक्षित है।

(ख) केन्द्र सरकार ने ऐसे व्यक्तियों को कोई नकद मुआवजा देने की योजना नहीं बनाई है यद्यपि उनके लिए आवश्यक उपचार तथा चार्ज पर पुनः नस जोड़ने के लिए पर्याप्त व्यवस्था करने हेतु राज्य सरकारों संघ शामिल क्षेत्रों को निर्देश दिये हैं।

Help sought by Sri Lanka

571. SHRI OM PRAKASH TYAGI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government of Sri Lanka has sought help to check insurgent activities; and